

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 3402, 3567 AND 3987 OF 2016

WITH PRAYER FOR INTERIM RELIEF

DEODHAR ETC.

...PETITIONERS

-VERSUS-

PARAG & ORS.

..RESPONDENTS

OFFICE REPORT

SLP (C) NO. 3402 AND 3567 OF 2016

The matters above mentioned were listed before the Hon'ble Court on 08th February, 2016 alongwith connected matters when the Court was pleased to pass the following Order:

**"Issue notice, returnable on 29.02.2016.
Dasti, in addition, is permitted."**

It is submitted for the information of the Hon'ble Court that there are three common respondents in the instant matter. Accordingly, show cause notice was issued to all the common respondents through speed post as well by dasti mode. As per tracking report, notice has been delivered to all the three common respondents but no one has entered appearance on their behalf so far.

Service of notice is complete in both the matters.

SLP (C) NO. 3987 OF 2016

The matter above mentioned was listed before the Hon'ble Court on 15th February, 2016 when the Court was pleased to pass the following Order:

**"Issue notice.
Tag with SLP (C) 3402 of 2016."**

It is submitted for the information of the Hon'ble Court that there are three respondents in the instant matter. Accordingly, show cause notice was issued to all the three respondents through speed post. As per tracking report, notice has been delivered to respondent Nos. 2 and 3 but no one has entered appearance on their behalf so far. As per tracking report, notice is yet to be delivered to respondent No. 1

Service of notice is not complete on respondent No. 1

The matters above-mentioned are listed before the Hon'ble Court with this report.

Dated this the 27th day of February, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. R. P. Goyal, Advocate

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ASSISTANT REGISTRAR